

antenna and associated front end converter used or capable of being used for the reception of television programme from the Indian satellite only is being issued by the various field units of Department of Telecommunications. There have been reports that these can be used for receiving television programmes from foreign satellite also. The dish antennas are licenced for Indian Satellite. There are reports that the antenna are being used for receiving foreign programme also. The regulatory policy on dish antenna capable of receiving television programmes from foreign satellites is now under active consideration of the Government.

[*Translation*]

#### **Judicial Rights and Powers to Nyaya Panchayats**

4047. SHRI RAM NARAIN BERWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is proposed to provide judicial rights and powers to the Nyaya Panchayats in rural areas to dispose of the general offences under the Indian Penal Code; and

(b) If so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The matter is engaging the attention of the Government of India.

[*English*]

#### **Fish Products Processing Units in Coastal Areas**

4048. PROF. UMMA REDDY VENKATESHWARLU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether "Tiger Prawn" culture has made tremendous strides in coastal Andhra Pradesh;

(b) whether a "Prawn hatchery" is also proposed to be set up at Saryalanka in Guntur District of Andhra Pradesh under Marine Products Export Development Authority;

(c) if so, the details thereof; and

(d) whether there is any proposal to

start fish products processing units in Coastal area to facilitate further development of exports?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) Yes, Sir.

(b) and (c) The Department of Agriculture & Cooperation have sanctioned establishment of a prawn seed hatchery at Saryalanka in Guntur District of Andhra Pradesh, during December, 1989, at a total estimated cost of Rs.210.80 lakh. under the Centrally Sponsored Scheme 'Integrated Brackishwater Fish Farm Development'. This hatchery, on completion, will be in a position to produce about 25 million tiger prawn seed per annum.

(d) At present, there is no proposal to start new fish processing units in the coastal areas.

(*Interruptions*)

12.00 hrs.

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, you were good enough to say that I will be allowed to raise today the question of the reinstatement of the dismissed railway employees. But yesterday the hon. Railway Minister had made an announcement. I only hope that you will ensure that they will keep their commitment. Therefore, I do not wish to take the time of the House. (*Interruptions*)

[*Translation*]

SHRI HARI KISHORE SINGH (Sheohar): Mr. Speaker, Sir, I would like to draw the attention of the Government towards a news item published in the newspapers regarding the attempt on the life of our ambassador to Romania Shri J.F. Roberrio. It has created a sense of panic. Before this incident, Shri Mehatre, attach to our High Commissioner in London was also killed. I would like to know the action proposed to be taken by the Government in this regard. I would also like to know whether the Government propose to take steps to provide security to our diplomats abroad if so, the details thereof?